

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

TRANSFER PETITION (CIVIL.) NO(s). 250 OF 2006

DAMYANTI DEVI

Petitioner(s)

VERSUS

INDRAJEET

Respondent(s)

(With appln(s) for stay and office report)

Date: 07/12/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. R.C. Kaushik,Adv.

For Respondent(s)

Mr. Debasis Misra,Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent has filed counter affidavit on 3.12.2006 but they have not served the copy to the petitioner. Respondent is directed to serve the copy to the petitioner at the earliest. Petitioner may file rejoinder affidavit, if any, before 22.1.2007. If no rejoinder affidavit is filed office is directed to list the matter before the Hon'ble Court.

(S.G.SHAH)

Registrar